

From,

**Rajiv Sharma, HJS,
Joint Registrar (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No.153/JR(S)/2014 Dated: Allahabad: April 19, 2014

Subject: Regarding Managerial Effectiveness Training Programme for Judicial Officers from 28.04.2014 to 02.05.2014 and 05.05.2014 to 09.05.2014 at IIM, Lucknow.

Sir,

With reference to your letter no. JTRI/Mang. Trg./14-607 dated 11.04.2014 on the above subject, I am directed to say that Court has been pleased to approve the schedule of **05 Managerial Effectiveness Training Programme for Judicial Officers from 28.04.2014 to 02.05.2014 and 05.05.2014 to 09.05.2014 at IIM, Lucknow** and pleased to nominate the officers mentioned at list A for **Managerial Effectiveness Training Programme from 28.04.2014 to 02.05.2014** and officers at list B for **Managerial Effectiveness Training Programme from 05.05.2014 to 09.05.2014 at IIM, Lucknow.**

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-
Joint Registrar (Services)

No.153(i)/JR(S)/2014 of the date 19.04.2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow with the request to kindly inform the officer concerned accordingly.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and the concerned nominated officers are also directed to report at IIM, Lucknow at sharp 08.00 a.m. on the scheduled date of their training.
3. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Dispute Redressal Commission, C-1, Vikrant Khand, Near Shahid Path, Gomti Nagar, Lucknow-226010 (by registered post) with the request to kindly participate in the aforesaid training Programme and report at IIM, Lucknow at sharp 08.00 a.m. on the scheduled date of training.
4. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Services)

**Special Training Programme on “Managerial Effectiveness”
for Judicial officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 28.04.2014 to 02.05.2014**

Sl. No.	I.D.	Name of Officer	Level of Officers	Place of Posting
1.	5372	UMA SHANKER SHARMA	A.D.J.	FIROZABAD
2.	5375	HARISH KUMAR YADAV	A.D.J.	CHANDAULI
3.	5376	PEEYUSH SHARMA	A.D.J.	GONDA
4.	5377	SANJAY KUMAR DEY	A.D.J.	BUDAUN
5.	5378	DEVI SHANKER PD. SRIVASTAVA	A.D.J.	ETAH
6.	5379	PRAMOD KUMAR SHARMA	A.D.J.	FIROZABAD
7.	5381	NEEL KUNTHA SAHAY	A.D.J.	LUCKNOW
8.	5382	AMAR JEET TRIPATHI	A.D.J.	SPECIAL SECRETARY & ADDL. L.R., GOVT. OF UP, LUCKNOW
9.	5384	MOHD. RAIS SIDDIQUI	A.D.J.	REGISTRAR, STATE CONSUMER DISPUTE REDRESSAL COMMISSION, LUCKNOW
10.	5386	SMT. JYOTSANA SHARMA	A.D.J.	FIROZABAD
11.	6260	NIRAJ GAUTAM	Civil Judge (S.D)	G.B. NAGAR
12.	6261	SMT. JYOTSNA SINGH	Civil Judge (S.D)	MATHURA
13.	6262	ABHISHEK PANDEY	Civil Judge (S.D)	BARABANKI
14.	6263	ARVIND MISRA	Civil Judge (S.D)	CHANDAULI
15.	6502	RAJ BAHADUR RAM DEV YADAV	Civil Judge (S.D)	GHAZIPUR
16.	6264	TARUN KUMAR SINGH	Civil Judge (S.D)	VARANASI
17.	6565	DIVAKER DWIVEDI	Civil Judge (S.D)	CHANDAULI
18.	6266	SUSRI AMRITA SHUKLA	Civil Judge (S.D)	SULTANPUR
19.	6267	SMT. SHAILA	Civil Judge (S.D)	LUCKNOW
20.	6268	SUBHASH SINGH	Civil Judge (S.D)	J.P. NAGAR
21.	1745	RAVI KUMAR GUPTA	Civil Judge (J.D)	BAGHPAT
22.	1747	ASHOK KUMAR YADAV	Civil Judge (J.D)	GONDA
23.	1748	FARRUKH INAM SIDDIQUI	Civil Judge (J.D)	BALRAMPUR
24.	1758	KM. ASIFA RANA	Civil Judge (J.D)	ALLAHABAD
25.	1759	RAGHVENDRA MANI	Civil Judge (J.D)	HATHRAS
26.	1763	SMT. NEELU MAINWAL	Civil Judge (J.D)	LUCKNOW
27.	1765	RAVI PRAKASH SAHU	Civil Judge (J.D)	LCUKNOW
28.	1766	HARENDRA NATH	Civil Judge (J.D)	UNNAO
29.	1767	CHINTA RAM	Civil Judge (J.D)	FAIZABAD
30.	1869	VIRAT SHIROMANI	Civil Judge (J.D)	BASTI

**Special Training Programme on “Managerial Effectiveness”
for Judicial officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 05.05.2014 to 09.05.2014**

Sl. No.	I.D.	Name of Officer	Designation	Place of Posting
1.	5358	MUSHIR AHMAD ABBASI	A.D.J.	ALIGARH
2.	5361	DINESH CHANDRA SINGH	A.D.J.	ETAWAH
3.	5363	OM PRAKASH MISHRA-II	A.D.J.	VARANASI
4.	5364	MAHTAB AHMAD	A.D.J.	ALLAHABAD
5.	5365	RAM CHANDRA-IV	A.D.J.	BARABANKI
6.	5366	ISRAR AHMAD	A.D.J.	AZAMGARH
7.	5367	ARUN CHANDRA SRIVASTAVA	A.D.J.	GHAIZABAD
8.	5368	SURENDRA KUMAR SINGH-I	A.D.J.	VARANASI
9.	5371	VINOD KUMAR SINGH-III	A.D.J.	JHANSI
10.	5374	MAHMOOD AHMAD KHAN	A.D.J.	RAMABAINAGAR
11.	6269	SHYAMAL MISHRA	Civil Judge (S.D)	AZAMGARH
12.	6270	RAKESH VASHISHT	Civil Judge (S.D)	HARDOI
13.	6271	MRIDUL DUBEY	Civil Judge (S.D)	KANPUR NAGAR
14.	6272	SURYA PRAKASH SINGH	Civil Judge (S.D)	RAE BARELI
15.	6273	ANAND PRAKASH-III	Civil Judge (S.D)	GORAKHPUR
16.	6274	NAVEEN KUMAR SINGH	Civil Judge (S.D)	VARANASI
17.	6275	BRIJENDRA KUMAR PANDEY	Civil Judge (S.D)	SHRAVASTI AT BHINGA
18.	6276	GAURAV SHARMA	Civil Judge (S.D)	SAHARANPUR
19.	6277	CHANDRA VIJAY SRINET	Civil Judge (S.D)	GHAZIABAD (HAPUR)
20.	6278	KUMAR MAYANK	Civil Judge (S.D)	HAMIRPUR
21.	1768	RAVI KANT YADAV	Civil Judge (J.D)	BALLIA
22.	1769	VINAY PRAKASH SINGH	Civil Judge (J.D)	BIJNOR
23.	1771	HEMANT KUMAR KUSHWAHA	Civil Judge (J.D)	BALRAMPUR
24.	1772	SMT. SUSHIL KUMARI	Civil Judge (J.D)	ALLAHABAD
25.	1773	SANJAY KUMAR- V	Civil Judge (J.D)	PILIBHIT
26.	1774	SUMIT PREMI	Civil Judge (J.D)	BIJNOR (NAJIBABAD)
27.	1775	SMT. ANJU KAMBOJ	Civil Judge (J.D)	BAREILLY
28.	1776	MAHENDRA KUMAR SINGH	Civil Judge (J.D)	BASTI
29.	1777	BHARTENDRA SINGH	Civil Judge (J.D)	GHATAMPUR-RAMABAI NAGAR
30.	1778	SHUSHIL KUMAR VERMA	Civil Judge (J.D)	BHADOHI AT GYANPUR